

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 61/(MAH)/2005  
CA No. 98/2016 & 185/2010

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2017

NAME OF THE PARTIES: Mr. Sujan Parikh  
V/s.  
M/s. Natvar Parikh Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Raghav Gupta i/b Nadic Chandy & Co. for Respondent in Company Application	Advocate	

Order

CA No.98/2016 & CA No.185/2010 in CP No.61/397-398/NCLT/MB/MAH/2005

At request of the parties, list this matter for hearing on 4.4.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)